

पंचायत राज संचालनालय
मध्यप्रदेश, भोपाल

48 प्रशिक्षण "अ"

[2/3/2021]

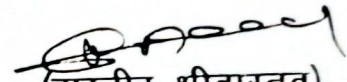
प्रश्न सं. [क. 2419]

भोपाल, दिनांक 30/05/2015

—:: आदेश ::—

क्रमांक 5559.../पं.राज/बीआरजीएफ/स्था/15 -: भारत सरकार द्वारा दिनांक 01.04.2015 से बीआरजीएफ योजना बंद करने के निर्देश जारी किये हैं। भविष्य में योजनान्तर्गत पदस्थ अमले की सेवायें निरंतर रखा जाना संभव नहीं है। अतः जिला-पंचायत, जनपद पंचायत, एसआईआरडी जबलपुर एवं बीआरसी में बीआरजीएफ योजनान्तर्गत संविदा पर पदस्थ सहायक चंत्री, सहा.परि.अधिकारी, उपचंत्री, लेखापाल, डाटा एन्ट्री आपरेटर, संकाय सदस्य, प्रोग्रामर, कैटर, टेंकर, प्रशिक्षण समन्वयक, जेण्डर समन्वयक एवं अन्य संविदा कर्मियों की सेवायें दिनांक 01 जुलाई, 2015 से समाप्त की जाती हैं।

(अपर मुख्य सचिव द्वारा अनुमोदित)


(रघुवीर श्रीवास्तव)

आयुक्त

पंचायत राज संचालनालय
मध्यप्रदेश, भोपाल

पृ.क्रमांक 5560.../पं.राज/बीआरजीएफ/15

भोपाल, दिनांक 30/05/2015

प्रतिलिपि :-

1. अपर मुख्य सचिव, म.प्र.शासन, पंचायत एवं ग्रामीण विकास विभाग, भोपाल की ओर सूचनार्थ।
2. कलेक्टर (मुख्य समन्वयक बीआरजीएफ)/मुख्य कार्यपालन अधिकारी जिला पंचायत - अलीराजपुर, अशोकनगर, अनूपपुर, बालाघाट, बड़वानी, बैतूल, बुरहानपुर, छतरपुर, छिन्दवाडा, दमोह, डिण्डौरी, धार, गुना, झाबुआ, कटनी, खण्डवा, खरगोन, मण्डला, पन्ना, राजगढ़, रीवा, सतना, सिवनी, शहडोल, श्योपुर, शिवपुरी, सीधी, सिंगरौली, टीकमगढ़ एवं उमरिया, की ओर सूचनार्थ भेजकर लेख है कि आपके जिले में संबंधित संविदा कर्मियों की सेवायें दिनांक 01.07.2015 से समाप्त करने की कार्यवाही करें।
3. संचालक, महात्मा गांधी राज्य ग्रामीण विकास प्रशिक्षण संस्थान, जबलपुर की ओर सूचनार्थ भेजकर लेख है कि अधिनस्थ समस्त बीआरजीएफ से संबंधित संविदा कर्मियों की सेवायें दिनांक 01.07.2015 से समाप्त करने की कार्यवाही करें।
4. संयुक्त संचालक, बीआरजीएफ, पंचायत राज संचालनालय की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
5. समस्त मुख्य कार्यपालन अधिकारी, जनपद पंचायत (बीआरजीएफ) की ओर सूचनार्थ।


आयुक्त

पंचायत राज संचालनालय
मध्यप्रदेश, भोपाल

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(2)

No. N-11019/157/2014-BRGF
Government of India
Ministry of Panchayati Raj

Jeevan Prakash Building, 11th Floor,
25, Kasturba Gandhi Marg,
New Delhi-110001,
Dated: 13.02.2015

To,
The Principal Secretary/Secretary, Panchayati Raj,
(All States except Goa)

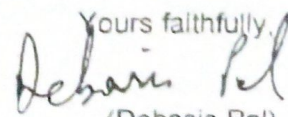
Subject: Release of funds under the BRGF Programme during 2014-15 and 2015-16.

Sir,

The District component of the BRGF Programme being implemented by the Ministry of Panchayati Raj covers 272 districts in 28 States. During this financial year, the budgetary allocation was Rs. 5900 crores. However, at the Revised Estimates stage the allocation has been reduced to Rs. 2837 crore which is just 48% of the original allocation. The main reasons for reduction in the budget have been the late receipt of proposals from the States and huge unspent balances with the PRIs. This resulted in very low utilisation of the budget by the end of second quarter which is crucial for deciding the quantum of RE by the Ministry of Finance. Due to this drastic reduction in the budget, even the 1st instalment of funds as Development Grant could be released only to 185 districts and Capacity Building Grant to 11 States. Efforts made by the Hon'ble Minister of Panchayati Raj through a D.O. letter and personal meeting in convincing the Minister of Finance not to reduce the budget at RE stage have not been successful.

2 We have uploaded on our website the sanction orders of all the funds released. It is to bring to your notice that the **Ministry will not be able to release any more funds to any State/District during the remaining part of this financial year.**

3 We may look forward to the allocation for the year 2015-16. Secretary, Panchayati Raj has already addressed the Chief Secretary of your State on November 10, 2014 with copy endorsed to you (*copy available in our website*) requesting to initiate the planning process for the year 2015-16 well in time. It is reiterated that the States/Districts which could not avail funds during this year may again get those proposals approved by the HPC/DPC for the next financial year. The meetings of the HPC/DPC for approving next year's plans may be held during this financial year itself. If the proposals with supporting documents are received by us during early part of April, the MoPR will be in a position to release the funds in the beginning of year 2015-16.

Yours faithfully,

(Debasis Pal)

Deputy Secretary to the Government of India
Tel: (011)- 23356121

Copy to: The District Collectors/Deputy Commissioners/CEO, Zilla Parishads of all the BRGF Districts.

जितेन्द्र शंकर माथुर, आईएएस
JITENDRA SHANKAR MATHUR, IAS



21/11/16
भारत सरकार
पंचायती राज मंत्रालय
कृषि भवन, नई दिल्ली-110001
SECRETARY
Government of India
Ministry of Panchayati Raj
Krishi Bhawan, New Delhi-110001
Tel.: 91-11-23074309, 23389008 Fax: 91-11-23389028
E-mail: secy-mopr@nic.in

मुख्य सचिव कार्यालय
CS/11/16-8382/2016
दिनांक - 15/11/2016
समय-सीमा 20/11/2016

DO No. N-11019/157/2014-BRGF/Governance

Dated: 10th November, 2016

Dear Shri Singh,

As you are aware the Backward Regions Grant Fund Programme (BRGF) has been delinked from the budgetary support of the Central Government with effect from the financial year 2015-16. Accordingly, the States were requested to utilize the unspent funds under BRGF and submit the Utilization Certificates (UCs) to this or refund the unspent balance.

- It is observed that the State Government is yet to furnish the complete UCs for the funds received under the BRGF. District-wise details in this regard are enclosed as Annexure.
- It is, therefore, requested that you may kindly arrange for the submission of requisite financial year-wise UCs in GFR19-A format.
- It has also been noticed that large amounts of unspent funds are also still lying with the States. This is a matter of serious concern. You are requested to now immediately have these unspent amounts as indicated in the Annexure, refunded to this Ministry through a Demand Draft drawn in favour of "Drawing and Disbursing Officer, Ministry of Panchayati Raj, New Delhi".

With Best Wishes,

Encl: As above

Yours sincerely,
(Signature)
(Jitendra Shankar Mathur)

Shri B. P. Singh,
Chief Secretary
Government of Madhya Pradesh,
Bhopal - 462004.

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PS(P&RD)
Commr.(P)

latest status
Date 17/11/16

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22/11/2016

BRGF
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